

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 1154
TO BE ANSWERED ON 03.03.2016

PROVISIONS UNDER AIBP AND MGNREGS

1154. SHRIMATI RITA TARAI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether any arrangement has been made to make adequate provision of Central Plan Assistance for the Schemes like Accelerated Irrigation Benefit Programme(AIBP) and Mahatma Gandhi National Rural Employment Guarantee Scheme(MGNREGS) for clearing backlog commitments for the years 2012-13 and 2013-14 and increase the current year's allocation, if so, the details thereof;
- (b) if not, the reasons therefor; and
- (c) the steps taken/being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a)to(c): Accelerated Irrigation Benefit Programme which is presently under Pradhan Mantri Krishi Sinchai Yojna (PMKSY), provides central assistance to irrigation projects for creating irrigation potential. As per the PMKSY guidelines the central assistance is provided for progress made in the present financial year only. There is no provision of central assistance for expenditure done by the state in previous years as per contours of this scheme.

As regards Mahatma Gandhi National Rural Employment Guarantee Scheme, the funds are released to the State Governments in installments and efforts to meet all pending liabilities.
